

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

Sub : Matter regarding Vulnerable Witness Deposition Complex (VWDC) Rooms in District Courts.

Consequent upon the Order no. 20/G-I/Gaz.1A/DHC/2022 dated 19.07.2022 of Hon'ble High Court of Delhi, New Delhi with regard to postings/transfers of the Officers of Delhi Higher Judicial Service, in super session of earlier order of this office bearing no 1073-1093/Judl./SHD/KKD/2022 dated 07.03.2022 on the above noted subject, District Court Vulnerable Witness Deposition Complex Rooms Monitoring Committee (VWDCMC) of Shahdara District, Karkardooma Courts, Delhi, to monitor the functioning of VWDCs is hereby re-constituted as under with immediate effect :

| S. No. | Name of the Judicial Officers | Designation |
|--------|---|-------------|
| 1 | Ms. Shalinder Kaur, Pr D&SJ | Chairperson |
| 2 | Ms. Kiran Bansal, ASJ-04 | Member |
| 3 | Ms. Bhawani Sharma, ASJ-01, POCSO Judge | Member |
| 4 | Ms. Surabhi Sharma Vats, ASJ/SFTC | Member |

The committee shall submit its quarterly monitoring report with regard to functioning of VWDCs. However, correspondence with Hon'ble High Court of Delhi, New Delhi and H.Qs, Tis Hazari Courts, Delhi shall be done by the undersigned.

Shalinder
(SHALINDER KAUR)

Principal District & Sessions Judge
Shahdara District, Karkardooma Courts, Delhi

1255-74

No. /Judl./SHD./KKD/2022

Dated : 29/07/2022

Copies forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, East District, KKD Courts, Delhi.
4. The Concerned Judicial Officers.
5. All the Judicial Officers of Shahdara District, KKD, Delhi.
6. The Chairperson, VWDC, Karkardooma Courts, Delhi.
7. The OIC Computer Branch, General Branch, Care Taking Branch Karkardooma Courts, Delhi.
8. The Judge In charge, Mediation Cell, Karkardooma courts, Delhi.
9. The Chief Metropolitan Magistrate, Shahdara District, KKD Courts, Delhi.
10. The Administrative Civil Judge, Shahdara District, KKD Courts, Delhi.
11. The H.O.O. Shahdara District, KKD Courts, Delhi.
12. The Secretary, DLSA, Shahdara District.
13. The Chief Public Prosecutor, Shahdara District, Karkardooma Courts, Delhi.
14. The President/Hony. Secretary, Shahdara Bar Association, KKD Courts, Delhi.
15. The Branch Incharge of VWDC, Karkardooma Courts, Delhi to comply with the directions contained in the instant letter for sending the desired quarterly basis report and to place the matter before the Committee. (Copy of abovementioned letter is annexed herewith)
16. The A.O. (Judl.)/Incharge, all Branches Shahdara District, Karkardooma Courts, Delhi.
17. The A.O. (Judl.)/Incharge, Care Taking Branch, Ball. Filing Section, Shahdara District, Karkardooma Courts, Delhi
18. PS to the undersigned.
19. The Website Committee, Karkardooma Courts/Tis Hazari Courts, Delhi.
20. Dealing Assistant R&I, Shahdara to upload the same on LAYERS. *8375*

Shalinder
Principal District & Sessions Judge
Shahdara District, Karkardooma Courts, Delhi

Uploaded on layers